

facilities to the residents of the Railway Staff Colony.

(c) As per extant rules, existing licences on tehbazari basis have been allowed to continue as long as the land is not required by the Railway for development works.

[English]

(e) *Tehbazari* licences are reviewed annually and renewed subject to spa-reability of land and clearance of the dues by licencees.

(d) Yes, Sir.

Air India's Approach to IATA Against British Airways

137. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "AI to approach IATA against British Airways ad blitz" appearing in the Calcutta edition of "Business Standard" dated 27th March, 1991 and state ;

(b) whether it is a fact that Air India approached the International Air Travel Authority (IATA) in a bid to prevent the British Airways from flying out passengers from India free of cost ;

(c) if so, the outcome thereof ; and

(d) if not, the reasons therefor and the details of steps taken to check such unhealthy trade practice by foreign Airlines operation from India ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The offer was made without prior approval and hence the DGCA took up the matter with the British Airways. After considering their reply, the DGCA has advised British Airways that in future they should take prior approval of the DGCA in accordance with the provisions of the Aircraft Rules, 1937 before such offers are made.

[Translation]

Rural Electrification of Bahraich District in Uttar Pradesh

138. SHRI RUDRASEN CHAUDHARY : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any survey has been conducted for the total electrification of Bahraich district in Uttar Pradesh during 1990-91 ;

(b) if so, the details thereof ;

(c) the number of electrified and unelectrified villages in the district ; and

(d) the total number of villages electrified during 1990-91 ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) Rural Electrification Programmes are formulated and executed by the respective State Electricity Boards according to the priorities fixed by the State authorities.

(c) As per available information, the number of electrified and un-electrified villages in the Bahraich District of Uttar Pradesh cumulatively as on 31-3-1991 were 1,335 and 549 respectively.

(d) During 1990-91, 67 villages are reported to have been electrified in the Bahraich district in Uttar Pradesh.

Allotment of Dealership for Petroleum Products

139. SHRI SYED SHAHABUD-DIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of petroleum products dealerships granted by various oil companies during 1990-91, State-Wise and Company-Wise ;

(b) the number of such dealerships granted at the discretion of the Government, State-Wise ; and

(c) the number duly processed and approved by the respective Boards concerned, State-Wise ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) Letters of Intent for dealerships given by the various oil companies during 1990-91 are being reviewed by the Government.

[*Translation*]

Air Service between Delhi-Darbhang-Guwahati

140. SHRI BHOGENDRA JHA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to introduce air service between Delhi-Darbhang-Guwahati ;

(b) whether there is a proposal to introduce Vayudoot Service between Patna-Muzaffarpur-Darbhang daily or on alternative days ;

(c) if so, details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) No, Sir.

(c) and (d) Do not arise.

[*English*]

Ban on Drinking on Domestic Flights

141. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to ban drinking in all domestic flights of the Indian Airlines and Vayudoot ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) No such proposal is presently under consideration of the Government.

(b) and (c) Does not arise.